

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). In all 26 proposals were received from Government of Orissa as well as from private sector either seeking assistance or seeking industrial licences for setting up food processing industries in the State since July 1991. Three out of eight proposals seeking assistance have been approved, financial assistance released and actions have been initiated on the remaining actions have also been initiated on applications seeking industrial licence.

#### Registration with DDA for Flats/Land

1459. SHRI PROBIN DEKA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) since when registration with DDA for allotment of land/flats to individuals has been stopped; and

(b) the details of the plans/schemes under which the Government propose to allot the land/flats to the registrants?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No new registration scheme has been floated by the DDA after the Ambedkar Awas Yojana, 1989;

(b) the following projects/schemes are in hand for providing plots/flats to the registrants:-

1. Rohini
2. Dwarka
3. Narela
4. Jasola

5. Dhirpur

#### Renovation of Government quarters before allotment

1460. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government quarters are not made worth living before the same are allotted to the next incumbent;

(b) if so, the reasons therefor; and

(c) the steps taken to make them worth living before allotment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Only Government Accommodation worth living is released for allotment and this is also ensured before it is occupied by the next incumbent.

(b) and (c). Do not arise in view of (a) above.

[Translation]

#### Industry status to Agriculture

1461. SHRI MRUTYUNJAYA NAYAK:  
SHRI SHRAVAN KUMAR PATEL:  
SHRI BARE LAL JATAV:  
DR. R. MALLU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have taken a final decision to declare agriculture as an industry; and

(b) if so, the details thereof?